



THE A.P. TAX BAR ASSOCIATION, VIJAYAWADA

Regd. No. 460/2019

Mr. M.V.J.K. KUMAR
President

Mr. KOTA SUNEEL KUMAR
Secretary

Mr. POTTURI PHANI KUMAR
Treasurer

Date: 22-02-2020

To
Smt. Nirmala Sitaraman,
Hon'ble Finance Minister,
NEW DELHI.

Respected Madam,

Sub:-Representation regarding date of filing of extension of Form
GSTR 9 and 9C as also IT returns –Reg.

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Under your encomius leadership and the leadership of the Prime Minister and the Home Minister, we are seeing a new dawn and progress in all the matters of the country which none of the citizens who love India has seen ever before.

Madam, as you know that the COVID 19 Pandemic is growing steadily and very recently it has changed its form and has become more vibrant serious and we are able to see such results in England which likely to spread to all the countries if no proper precaution is taken in time.

Madam, as our country has been effected with COVID-19 to a larger extent and at the same time our country has shown more recovery rate compared



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to other countries, we are very happy for the achievement that is shown by our Hon'ble Prime Minister.

We take this opportunity in expressing our gratitude in making necessary and suitable arrangements in Form 9 and 9C and request you to extend the time limit for filing Form 9 and 9C returns in GST which are annual returns which are to be filed before 31-12-2020, though the time limit for the year 2018 -19 has been extended and we are grateful enough for the compassion shown, as maximum of dealers are not able to file the returns because of the pandemic and technical glitches, we request you to kindly extend the time limit for both 2018-19 and 2019-20 keeping the problems that are faced by the individuals, firms and also companies till June 2021.

We also take this opportunity to request for extension of the time limit for filing the returns under Income Tax for the assessment year 2021-21 as the Pandemic is growing steady and is affecting the lot of citizens across the Globe.

Madam, we wish that under the magnificent and efficacious leadership of Sri. Narendra Modi ji, our country will become first ever country to introduce the vaccine and give life to the human race and also other species affected with Corona Virus.



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We hope that the Pandemic will vanish from the Globe very soon and the normal life will come back.

We pray your good selves to grant us boon by extending the time limit for filing GSTR 9 and 9C returns as also the Income Tax returns for the assessment years 2020-21 which would be beneficial to both individuals, firms and companies and also to the professionals.

Madam, with utmost hope that you will consider the earnest request of ours we are filing this application as the employment of the practitioners and their sub-ordinates and their families is much depending up on your decision.

Thanking you Madam,

Yours faithfully,

(KOTA SUNEEL KUMAR)
Secretary